

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

14/08/2020

O.A./260/161/2020

GULKESH MEENA  
-V/S-  
DEFENCE

ITEM NO:2

FOR APPLICANTS(S) Adv. : Mr. A. Pati

FOR RESPONDENTS(S) Adv.: Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present and heard through VC. He submitted that in the meantime the applicant has joined in new place of posting i.e. Udhampur as per the transfer order. He has also been sanctioned transfer advance of Rs.2,19,000/-. He submitted that a copy of the instructions from the respondents in this regard will be filed by him today in the Registry. It was further submitted by him that the OA has, therefore, become infructuous.</p>
	<p>In view of the above submissions, the OA is disposed of being infructuous.</p>
	<p>Copy of the instructions be filed by the respondents' counsel in the registry.</p>
	<p>Copy of this order to learned counsel for both the sides.</p>
	<p>Parties may also take appropriate follow up action on the basis of this order which will be uploaded on the website.</p>
	<p>( SWARUP KUMAR MISHRA) MEMBER (J)</p>
	<p>( GOKUL CHANDRA PATI) MEMBER (A)</p>
	<p>sadish</p>